

Sessions Case No.127(NL)/2017.

23/03/2021

The accused Joyram Deori has passed away.

The E.O., present was examined and discharged. His statement was recorded.

Believing the report of the E.O., this case against the accused person is abated.

According to the statement of the E.O., the accused passed away on 08/11/2020.

Sessions Judge,  
Lakhimpur, North Lakhimpur